

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar General at Jammu)

Subject: Sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 1st May, 2023 to 17th June, 2023

ORDER

No: 20819/RG

Dated: 20.04.2023

Hon'ble the Chief Justice has been pleased to issue the sitting Roster of Hon'ble Judges in both wings of the High Court of Jammu & Kashmir and Ladakh from 1st May, 2023 to 17th June, 2023.

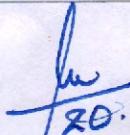
From 1st May, 2023 to 3rd June, 2023

| Jammu Wing | Srinagar Wing |
|---|---|
| Hon'ble Mr. Justice Tashi Rabstan | Hon'ble the Chief Justice |
| Hon'ble Ms. Justice Sindhu Sharma | Hon'ble Mr. Justice Sanjeev Kumar |
| Hon'ble Mr. Justice Sanjay Dhar | Hon'ble Mr. Justice Rajnesh Oswal |
| Hon'ble Mr. Justice Puneet Gupta | Hon'ble Mr. Justice Vinod Chatterji Koul |
| Hon'ble Mr. Justice Javed Iqbal Wani | Hon'ble Mr. Justice Mohan Lal |
| Hon'ble Mr. Justice Mohd. Akram Chowdhary | Hon'ble Mr. Justice Rahul Bharti |
| Hon'ble Mr. Justice Rajesh Sekhri | Hon'ble Ms. Justice Moksha Khajuria Kazmi |
| | Hon'ble Mr. Justice Wasim Sadiq Nargal |

From 4th June, 2023 to 17th June, 2023

| Jammu Wing | Srinagar Wing |
|---|---|
| Hon'ble Mr. Justice Sanjeev Kumar | Hon'ble the Chief Justice |
| Hon'ble Ms. Justice Sindhu Sharma | Hon'ble Mr. Justice Tashi Rabstan |
| Hon'ble Mr. Justice Sanjay Dhar | Hon'ble Mr. Justice Rajnesh Oswal |
| Hon'ble Mr. Justice Puneet Gupta | Hon'ble Mr. Justice Vinod Chatterji Koul |
| Hon'ble Mr. Justice Javed Iqbal Wani | Hon'ble Mr. Justice Mohan Lal |
| Hon'ble Mr. Justice Mohd. Akram Chowdhary | Hon'ble Mr. Justice Rahul Bharti |
| Hon'ble Mr. Justice Rajesh Sekhri | Hon'ble Ms. Justice Moksha Khajuria Kazmi |
| | Hon'ble Mr. Justice Wasim Sadiq Nargal |

By Order

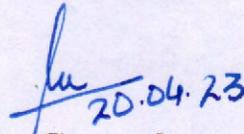

 20.04.23.
 (Shahzad Azeem)
 Registrar General

No: 20820-26/RG

Dated: 20.04.2023

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
2. Secretary to Hon'ble Mr/Mrs. Justice _____, Judge,
High Court of J&K and Ladakh;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
.....for information.
5. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu
.....for information and necessary action.
6. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
7. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.


20.04.23
Registrar General